

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMGOOWALIA) : (a) and (b) The details are given below :

I. Financial

Details of State Plan outlay, SCP outlay & SCP expenditure during 1992-93 to 1996-97:

(Rs. in crores)

Year	State Plan outlay	SCP outlay	% of SCP to State Plan outlay	SCP expn.	% of SCP expn. to SCP outlay
1992-93	1915.00	176.02	9.19	160.49	91.18
1993-94	3025.00	280.69	9.27	258.93	92.24
1994-95	2800.00	303.81	10.85	289.21	95.19
1995-96	3575.00	338.79	9.50	315.38	93.25
1996-97	4360.00	415.16	9.52	N.A.	—

II. Physical

No. of SC families economically assisted as monitored under Point 11A of TPP

Year	Target	Achievement	%age
1992-93	125000	130268	104
1993-94	127000	157105	124
1994-95	168000	202513	121
1995-96	200000	230273	115
1996-97	200000	N.A.	—

(c) and (d) Information is being collected and will be placed on the Table of the House.

Fisheries and Aquaculture Scheme

1685. SHRI K.P. SINGH DEO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are implementing various development schemes for the fisheries and aquaculture;

(b) if so, the details of the schemes;

(c) the progress of those schemes during the Eighth Five Year Plan, State-wise;

(d) whether the same schemes would be implemented in Ninth Plan;

(e) if so, the fund earmarked therefor; and

(f) the details thereof ?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b) The following major central sector/centrally sponsored schemes are being implemented for the development of fisheries and aquaculture in the State/Union Territories :

- (i) Development of Freshwater Aquaculture
- (ii) Integrated Brackishwater Fish Farmers Development
- (iii) Development of Coastal Marine Fisheries
 - (a) Motorisation of Traditional Craft
 - (b) Introduction of Plywood Craft
 - (c) Introduction of Intermediate Type of Craft for Offshore Pelagic Fishing
 - (d) Re-imbusement of Central Excise Duty on High Speed Diesel (HSD) Oil used by Fishing Vessels below 20 m length
- (iv) Enforcement of Marine fishing Regulation Act (MFRA) and Resource Enhancement through Introduction of Artificial Reefs & Sea farming Projects
- (v) Fishing Harbour facilities at Major Ports
- (vi) Provision of Fishing Harbour facilities at Minor Ports
- (vii) Assistance for strengthening of Inland Fish Marketing
- (viii) Welfare of Fishermen
 - (a) Group Accident Insurance
 - (b) Model Fishermen Villages
 - (c) Saving-cum-Relief
- (ix) Training & Fishery Extension
- (x) World Bank Assisted Shrimp and Fish Culture Project

(c) A Statement showing the State-wise progress of various important items under the above schemes during the Eighth Five Year Plan is enclosed.

(d) to (f) Most of the above schemes and some new schemes will be implemented during the Ninth Five Year Plan for the development of Fisheries and Aquaculture. The actual funds to be allotted for various fishery development schemes during the Ninth Five Year Plan have not been finalised.

Statement
Progress of Important Items Under Various Fisheries and Aquaculture Schemes During 1992-96

S. No.	State	Area Covered under Fresh water Aquaculture (ha.)	Number of Fish Farmers Trained for fresh water culture	Area covered under Brackish water Fish culture (ha)	Number of Fish Farmers Trained for Brackish water culture	Number of traditional craft sanctioned for motorisation	Number of plywood craft sanctioned	Number of inter-mediate craft sanctioned	Number of mechanised vessels benefited by reimbursement of excise duty on HSD oil	Number of petrol boats sanctioned	Number of artificial reefs sanctioned	Major Fishery harbours commissioned	Minor fishery harbours commissioned
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	5967	5042	593	1515	700	—	2	About	2	10	—	1
2.	Andhra Pradesh	207	795	—	—	—	—	—	15000 to	—	—	—	—
3.	Assam	2157	7698	—	—	—	—	—	18000 small	—	—	—	—
4.	Bihar	2415	2180	—	—	—	—	—	mechanised	—	—	—	—
5.	Goa	—	—	113	32	300	—	—	boats are	—	—	—	—
6.	Gujarat	15518	6209	410	163	200	—	4	benefited	—	—	—	1
7.	Haryana	8440	3682	—	—	—	—	—	per annum	—	—	—	—
8.	Himachal Pradesh	79	768	—	—	—	—	—	on an	—	—	—	—
9.	Jammu & Kashmir	1368	595	—	—	—	—	—	average.	—	—	—	—
10.	Karnataka	11095	3470	39	570	380	—	8	—	2	—	—	1
11.	Kerala	1571	3484	785	1497	2,100	120	5	—	6	—	—	1
12.	Madhya Pradesh	21023	7609	—	—	—	—	—	—	—	—	—	—
13.	Maharashtra	8042	4613	240	656	—	—	—	—	4	30	—	1
14.	Manipur	460	1020	—	—	—	—	—	—	—	—	—	—
15.	Meghalaya	119	300	—	—	—	—	—	—	—	—	—	—
16.	Mizoram	141	255	—	—	—	—	—	—	—	—	—	—
17.	Nagaland	271	872	—	—	—	—	—	—	—	—	—	—
18.	Orissa	7490	9680	3758	1024	1,820	—	2	—	2	—	1	2

1	2	3	4	5	6	7	8	9	10	11	12	13	14
19.	Punjab	3094	4876	—	—	—	—	—	—	—	—	—	—
20.	Rajasthan	1468	3065	—	—	—	—	—	—	—	—	—	—
21.	Sikkim	49	576	—	—	—	—	—	—	—	—	—	—
22.	Tamil Nadu	7762	1407	1088	245	11,500	100	15	5	—	—	—	1
23.	Tripura	472	38633	—	—	—	—	—	—	—	—	—	—
24.	Uttar Pradesh	22872	26057	—	—	—	—	—	—	—	—	—	—
25.	West Bengal	16580	18195	1191	2971	—	—	—	—	4	—	—	1
26.	A. & N. Islands	—	—	—	—	75	—	—	—	—	—	—	—
27.	Chandigarh	—	—	—	—	—	—	—	—	—	—	—	—
28.	Dadra Nagar Haveli	—	—	—	—	—	—	—	—	—	—	—	—
29.	Daman & Diu	—	—	—	—	—	10	—	—	—	—	—	—
30.	Delhi	—	—	—	—	—	—	—	—	—	—	—	—
31.	Lakshadweep	—	—	—	—	—	—	—	—	—	—	—	—
32.	Pondicherry	36	351	—	—	120	—	—	—	—	—	—	—
		1,38,696	1,51,832	8,217	8,673	17,240	230	36	25	40	1	9	

S. No.	State	Fish landing centres commissioned	Number of fish marketing units sanctioned	Number of fishermen insured upto 1995-96	Number of model fishermen villages sanctioned	Number of beneficiaries of saving-cum-Relief component	Personnel trained under training & Extension	Demonstration-training centres sanctioned	Reservoirs developed for fish culture under World Bank assisted project	Sites being developed for shrimp culture under World Bank assisted project
		15	16	17	18	19	20	21	22	23
1.	Andhra Pradesh	—	1	1,30,000	319	2,000	—	2	37	1
2.	Arunachal Pradesh	—	—	—	—	—	—	—	—	—
3.	Assam	—	—	—	6	—	200	—	—	—
4.	Bihar	—	1	40,000	1	—	—	—	—	—
5.	Goa	—	—	—	—	—	—	—	—	—
6.	Gujarat	3	1	—	4	—	30	2	—	—
7.	Haryana	—	2	—	—	—	116	1	—	—
8.	Himachal Pradesh	—	1	3,694	—	—	90	2	—	—
9.	Jammu & Kashmir	—	2	—	10	—	100	2	—	—
10.	Karnataka	—	2	60,000	79	8,008	110	2	—	—
11.	Kerala	10	4	2,00,000	33	82,650	—	—	—	—
12.	Madhya Pradesh	—	2	50,000	1	—	208	1	—	—
13.	Maharashtra	—	—	—	8	—	—	—	—	—
14.	Manipur	—	1	—	5	—	—	2	—	—
15.	Meghalaya	—	—	—	—	—	50	1	—	—
16.	Mizoram	—	1	—	—	—	60	1	—	—
17.	Nagaland	—	1	—	—	—	80	1	—	—
18.	Orissa	5	2	1,00,000	30	4,700	30	2	42	1

	15	16	17	18	19	20	21	22	23
19. Punjab	—	2	—	—	—	64	2	—	—
20. Rajasthan	—	2	—	1	—	75	—	—	—
21. Sikkim	—	—	—	—	—	—	—	—	—
22. Tamil Nadu	5	1	2,67,623	36	1,59,000	—	—	—	—
23. Tripura	—	—	8,888	14	—	9	1	—	—
24. Uttar Pradesh	—	5	32,000	33	—	300	2	18	—
25. West Bengal	1	2	1,52,380	3	—	120	1	—	4
26. A. & N. Islands	—	—	3,000	—	—	—	—	—	—
27. Chandigarh	—	—	—	—	—	—	—	—	—
28. Dadra Nagar Haveli	—	—	—	—	—	—	—	—	—
29. Daman & Diu	—	—	—	—	—	—	—	—	—
30. Delhi	—	—	—	—	—	—	—	—	—
31. Lakshadweep	—	—	290	—	—	—	—	—	—
32. Pondicherry	—	—	17,000	4	9,280	—	—	—	—
Total	24	33	10,64,875	587	2,65,638	1,642	25	97	6